

Notification

Jammu, the 24th February, 2020.

S. O. 64 :- In exercise of the powers conferred by sub-section(1) of section 16A of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, the Lieutenant Governor hereby constitutes Jammu and Kashmir Supervisory Board for Union Territory of Jammu and Kashmir consisting of following; namely:-

01.	Advisor to Hon'ble Lieutenant Governor, In-charge Health and Medical Education Department.	Chairperson Ex-officio
02.	Administrative Secretary, Health and Medical Education Department	Vice Chairperson Ex-officio
03.	Administrative Secretary, Social Welfare Department or his representative	Member Ex-officio
04.	Administrative Secretary, Department of Law, Justice & PA or his representative	Member Ex-officio
05.	Director, Health Services Jammu/ Kashmir	Member(s)
06.	Director, Family Welfare Jammu and Kashmir	Member
07.	Director Indian Systems of Medicine	Member Ex-officio
08.	Three Women Members of Legislative Assembly as the case may be / as and when elected	Member(s)
09.	Head of Department, Sociology, University of Jammu	Member
10.	Head of Department, Law, University of Kashmir	Member
11.	Eminent Women activists to be nominated by the Government	Member
12.	Head of Department, Gynae and Obstetrics, SMGS Hospital, Jammu	Member
13.	Head of Department, Gynae and Obstetrics, LD Hospital, Srinagar.	Member
14.	Head of Department, Pediatrics, SMGS Hospital, Jammu	Member
15.	Head of Department, Pediatrics, G. B. Pant Hospital Srinagar	Member
16.	Head of Department, Radiology, Government Medical College, Jammu	Member
17.	Head of Department, Radiology, Government Medical College, Srinagar	Member
18.	Mission Director, National Health Mission, J&K	Member Secretary Ex-Officio

By Order of the Lieutenant Governor.

Sd/-

Atal Dulloo (IAS)

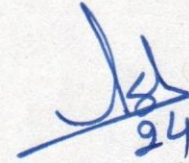
Financial Commissioner,
Health & Medical Education Department

No: HD/Plan/59/IV/02

Dated: 24 -02-2020

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Administrative Secretary, Social Welfare Department.
4. Administrative Secretary, Department of Law, Justice & PA.
5. Mission Director, National Health Mission, J&K.
6. Director, Health Services Jammu/ Kashmir.
7. Director, Family Welfare Jammu and Kashmir.
8. Director Indian Systems of Medicine.
9. OSD to Advisor (B) to Hon'ble Lieutenant Governor, In-charge Health and Medical Education Department.
10. Director, Archives, Archeology & Museums, J&K, Jammu.
11. Head of Department, Sociology, University of Jammu
12. Head of Department, Law, University of Kashmir.
13. Head of Department, Gynae and Obstetrics, SMGS Hospital, Jammu.
14. Head of Department, Gynae and Obstetrics, LD Hospital, Srinagar.
15. Head of Department, Pediatrics, SMGS Hospital, Jammu.
16. Head of Department, Pediatrics, G. B. Pant Hospital Srinagar.
17. Head of Department, Radiology, Government Medical College, Jammu.
18. Head of Department, Radiology, Government Medical College, Srinagar.
19. Private Secretary to the Chief Secretary.
20. Private Secretary to the Financial Commissioner, Health & Medical Education Department.
21. Incharge website.
22. Stock File.


24/02/2020

Sajad Amin Shah

Additional Secretary to Government
Health & Medical Education Department

